

SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES
IN RESPECT OF THE STATE OF HARYANA TO BE HELD FROM
23.05.2016 TO 27.05.2016 AT CHANDIGARH

Date : 23rd May 2016 (Monday)
(Sr. No. 1-40)
Time : 9:00 A.M.

Date : 23rd May 2016 (Monday)
(Sr. No. 41-80)
Time : 2:00 P.M.

Date : 24th May 2016 (Tuesday)
(Sr. No. 81-120)
Time : 9:00 A.M.

Date : 24th May 2016 (Tuesday)
(Sr. No. 121-160)
Time : 2:00 P.M.

Date : 25th May 2016 (Wednesday)
(Sr. No. 161-200)
Time : 9:00 A.M.

Date : 25th May 2016 (Wednesday)
(Sr. No. 201-240)
Time : 2:00 P.M.

Date : 26th May 2016 (Thursday)
(Sr. No. 241-280)
Time : 9:00 A.M.

Date : 26th May 2016 (Thursday)
(Sr. No. 281-320)
Time : 2:00 P.M.

Date : 27th May 2016 (Friday)
(Sr. No. 320-till last)
Time : 9:00 A.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
KENDRIYA SADAN, SECTOR-9-A,
CHANDIGARH-160009.
TELEPHONE NO.011-23383321, 011-23388763**

BY SPEED POST

Sr.No. 1

F.No. N-11013/2/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**
Sh. Umed Singh
V & Po Kukranwali, Tehsil & Distt. Fatehabad
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/06.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F.No. N-11013/3/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Krishan Chander Sahu (Judl.), **Advocate**
Sh. Jugti Ram
H.No.662 Sector-12, Panchkula Haryana-
134115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F.No. N-11013/4/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jagwant Singh, **Advocate**
Sh. Hawa Singh
466/7,Jaidev Nagar, Opp.Town Park, Hisar
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

F.No. N-11013/5/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Lakhbir Singh Bedi, **Advocate**
Sh. Raghubans Singh Bedi
F-84, Army Flats, Sec-4 MDC, Panchkula
Haryana-134114

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.10/02.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

F.No. N-11013/6/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Savdesh Shishan, **Advocate**
Sh. Om Prakash
H.No.2/11, Ward No.11, 12 Quarter Road, Gali
No.1, Hisar Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

F.No. N-11013/7/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mohan Kumar Masta, **Advocate**
Sh. Bhawani Shankar Masta
Mastan street, Lohar Bazar Bhiwani haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F.No. N-11013/8/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ishwar Singh, **Advocate**
Sh. Thambu Ram
Village Chelawas PO.Kanina Sub Tehsil Kanina
Tehsil & Distt. Mohindergarh Haryana-123027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 8

F.No. N-11013/9/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Dharm Pal
H.No.14, Rajiv Colony Beh. Bathla Handloom,
Panipat-132103, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/03.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

F.No. N-11013/10/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Hari Pal Singh, **Advocate**
Sh. Gordhan Singh
Vill. & PO Pota, Sub. Tehsil Kanina, Dist.
Mahendergarh, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 10

F.No. N-11013/11/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Harkesh Yadav, **Advocate**
Sh. Muni Lal
Vill. & PO Dhana, Teh. & Distt. Mohindergarh,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

F.No. N-11013/12/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms. Archana Samrat, **Advocate**
Sh. Samrat Ashok
Smart Hospital, Smart Colony Near Nahar Pul,
Safidon, Distt. Jind, Haryana-126112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 12

F.No. N-11013/13/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Siaram Bhardwaj, **Advocate**
Sh. Telu Ram Bhardwaj
VPO Morkhi, Block Pillu Khera, Teh. Safidon,
Distt. Jind, Haryana-126138

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.12/07.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

F.No. N-11013/14/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satbir Singh, **Advocate**
Sh. Kartar Singh
VPO Lodhar, Teh. Narwana, Distt. Jind-126116,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

F.No. N-11013/15/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Tara Chand Nasir, **Advocate**
Sh. Lt.Sh.Ramsarup
Vill. Kalba, Teh. Narnaul, Distt. Mohindergarh,
Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 15

F.No. N-11013/16/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Harvinder Singh, **Advocate**
Sh. Harvinder Singh Sarao
V.P.O. Datasingh Wala, Teh. Narwana, Distt.
Jind-126116, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 16

F.No. N-11013/17/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Devender, **Advocate**
Sh. Suraj Mal
VPO Alewa, Teh. & Distt. Jind, Haryana-126111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

F.No. N-11013/18/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satish Kumar, **Advocate**
Sh. Hans Raj
H.No.84, Nr. Gurudwara, Vill. Jandli, P.O. Model
Town, Ambala, Haryana-134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.06.12/06.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 18

F.No. N-11013/19/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ram Phal, **Advocate**
Sh. Bharat Singh
VPO Hindwan, Tehsil & Distt., Hisar, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

F.No. N-11013/20/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ashok Kumar, **Advocate**
Sh. Daryao Singh
H.No.739/8, Dehry Mohalla, Rohtak, Near Dr.
Ambedkar Dharmshala, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 20

F.No. N-11013/21/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sajjan Singh, **Advocate**
Sh. Khiali Ram
H.No.1061, Sector 16 & 17, Hisar, Teh. & Distt.
Hisar, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

F.No. N-11013/22/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anand Kumar, **Advocate**
Sh. Lt.Sh.Kanshi Ram
H.No.13, Dayanand Colony, Model Town, Teh. &
Distt. Hisar, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/25.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

F.No. N-11013/23/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Karambir Singh, **Advocate**
Sh. Roop Singh
VPO Bahu Akbarpur, Teh. & Distt. Rohtak,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/10.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

F.No. N-11013/24/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Raj Pal, **Advocate**
Sh. Ranjit Singh
Vill. Assan Kalan, Teh. & Distt. Panipat, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 24

F.No. N-11013/25/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rao Tara Chand, **Advocate**
Sh. Chunni Lal
V.P.O. Nehrugarh, Teh. Kosli, Distt. Rewari-
123303, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

F.No. N-11013/26/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajender Kumar, **Advocate**
Sh. Moti Ram
H.No.552, C/o Sunrise Primary School,
Pillukhera Mandi, Dist. Jind, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 26

F.No. N-11013/27/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gulshan Kumar, **Advocate**
Sh. Krishna Kumar
Hanuman Nagar, W.No.19, Gali No.1, Narwana,
Dist. Jind, Haryana-126116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/12.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 27

F.No. N-11013/28/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Raj Kumar, **Advocate**
Sh. Mehar Singh
VPO Danoda Kalan, Teh. Narwana, Dist. Jind,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 28

F.No. N-11013/29/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dharamvir, **Advocate**
Sh. Lakshman Singh
Vill. Akhtiarpara, P.O. Paintawas Kalan, Dist.
Bhiwani-127306, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 29

F.No. N-11013/30/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Desh Raj, **Advocate**
Sh. Lt.Sh.Ram Kumar
Vill. Balaha Kalan Tehsil Narnaul, Dist.
Mohindergarh, Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 30

F.No. N-11013/31/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amit Bhardwaj, **Advocate**
Sh. Ram Niwas Bhardwaj
H.No. 682/11, Krishna Colony, Kundan Cinema,
Jind, Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 31

F.No. N-11013/32/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Shiv Prakash Tver, **Advocate**
Sh. Jage Ram
H.No.566-B/3, Prem Nagar, Mata Road,
Gurgaon

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/22.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 32

F.No. N-11013/33/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sandeep Sharma, **Advocate**
Sh. Vijay Kumar Sharma
Nr. Railway Station, VPO Barara, Teh. Barara,
Dist. Ambala, Haryana-133201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 33

F.No. N-11013/34/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sumandeep Sehrawat, **Advocate**
Sh. Ram Kumar Sehrawat
Vill. & P.O. Karhans, Teh. Samalkha, Dist.
Panipat, Haryana-132101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 34

F.No. N-11013/35/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Umed Singh Kalkandha, **Advocate**
Sh. Jogi Ram
H.No.96/28, Subhash Nagar, Chori Gali, Rohtak
Road, Jind, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 35

F.No. N-11013/36/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Hanuman Singh, **Advocate**
Sh. Ladhu Ram
Vill. Shekhupuria, P.O. Panjuana Teh. & Distt.
Sirsa, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 36

F.No. N-11013/37/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ashok Kumar, **Advocate**
Sh. Chander Mohan
Bagri Niwas, Dabwali Road, Opp. Mata
Padmawati Dham, Sirsa, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 37

F.No. N-11013/38/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gaja Nand Sharma, **Advocate**
Sh. Ravi Dutt Sharma
H.No.1545, Sec.13, Urban Estate, Kurukshetra-
136118, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 38

F.No. N-11013/39/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dharamvir Singh, **Advocate**
Sh. Hari Ram
Village Bhera, tehsil Tosham, Distt. Bhiwani
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 39

F.No. N-11013/40/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parveen Kumar, **Advocate**
Sh. Maman Ram
Luxmi Nagar, Rohtak Road, Jind, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 40

F.No. N-11013/41/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rahul Choudhary, **Advocate**
Sh. Balwant Choudhary
H.No.1286/19 Sant Nagar, Rohtak, Haryana-
124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 41

F.No. N-11013/42/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ranjit Singh, **Advocate**
Sh. Ganpat Ram
VPO Kumharia, Distt. Fatehabad, , Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

F.No. N-11013/43/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ashwani Kumar, **Advocate**
Sh. Yoginder Paul Sharma
H.No.95, Sector-18 Huda, Panipat-132103, Teh.
& Distt. Panipat, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 43

F.No. N-11013/44/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gyan Singh Saini, **Advocate**
Sh. Man Singh Saini
82/3, Mohalla Sayadwara, Nr. Balmiki Park, Old
Faridabad-121002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/14.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 44

F.No. N-11013/45/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ashok Kumar Sharma, **Advocate**
Sh. Shiv Dutt Sharma
H.No.68/30, Rajendra Park, Gurgaon, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/04.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 45

F.No. N-11013/46/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ramesh Kumar, **Advocate**
Sh. jagmohinder Jain
H.No.205/3, Hakikat Nagar, Jind, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 46

F.No. N-11013/47/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Narinder Kumar Saini, **Advocate**
Sh. Mam Raj Saini
H.No.59, Ward No.-9, Mohalla Gohanpur, Vill. &
P.O. Sadhaura, Dist. Yamuna Nagar, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/01.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 47

F.No. N-11013/48/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ajay Kumar, **Advocate**
Sh. Amar Nath
H.No.1112/24, Ram Nagar, Nr. Shiksha Bharti
School & Vishwakarma Mandir, Rohtak, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/22.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 48

F.No. N-11013/49/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ravinder Kumar Godara, **Advocate**
Sh. Bagrawat Singh
V&PO Kirdhan, Tehsil and Distt. Fatehabad,
Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 49

F.No. N-11013/50/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms. Bhagwanti, **Advocate**
Sh. Shambhu Lal Sethi
H.No.267, Housing Board Colony, Sector-7 Ext.,
Gurgaon, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/23.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 50

F.No. N-11013/51/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ashwani Kumar Sharma, **Advocate**
Sh. Jai Narain Sharma
H.No.58, Dushyant Nagar, Opp. Gyan Deep
School, Panipat, Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 51

F.No. N-11013/52/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Surinder Singh, **Advocate**
Sh. Iqbal Singh
H.No.1339, New Housing Board Colony, Sector-
11, Panipat , Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 52

F.No. N-11013/53/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajiv Khatri, **Advocate**
Sh. Hazari Lal
F.No.4 (Top Floor), Swastik Vihar, PH-III, M.D.C.
Sector-5, Panchkula, Haryana-134109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 53

F.No. N-11013/54/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jasbir Singh, **Advocate**
Sh. Mahavir Singh Dhull
H.No.1624, U/E Jind, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 54

F.No. N-11013/55/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Bhim Singh, **Advocate**
Sh. Ram Kumar
H.No.764, H.B.C. Jind, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 55

F.No. N-11013/56/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ashok Kumar, **Advocate**
Sh. Som Nath
H.No.436/26, Jawahar Nagar, Rohtak, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 56

F.No. N-11013/57/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anup Singh Yadav, **Advocate**
Sh. Amar Singh
Mohalla.moti Nagar,Near Subhash Park
Narnaul.Dist.Mohindergarh Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 57

F.No. N-11013/58/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vijay Kumar, **Advocate**
Sh. Raghbir Singh Rathee
H.No.500/22,Chand Nagar,Rohtak Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.05.12/22.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 58

F.No. N-11013/59/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kuldeep Kumar, **Advocate**
Sh. Suraj Bhan
H.No.96-B Azad Nagar, Panipat Tehsil.& Distt.
Panipat Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 59

F.No. N-11013/60/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Yoginder Pal Bamel, **Advocate**
Sh. Dharmpal
265, U.E-II, Hisar Tehsil & Distt.Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 60

F.No. N-11013/61/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ved Parkash, **Advocate**
Sh. Ram Sarup
H.No.778, Sector-8, Urban Estate,Ambala
City.Distt.Ambala Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.12/29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 61

F.No. N-11013/62/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amarjit Singh, **Advocate**
Sh. Gurdial Singh
H.No.1250/B/11, Badshahi Bagh, Near
Gurudwara Sahib, Ambala City, Distt. Ambala
Haryana-134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 62

F.No. N-11013/63/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parmod Kumar, **Advocate**
Sh. Chatter Singh
Village Chhajpur Khurd Teshil & Distt.Panipat
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 63

F.No. N-11013/64/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jai Bhagwan, **Advocate**
Sh. Raj Pal
Vill. Chibba, P.O. Hassanpur, Teh. Thanesar, Dist.
Kurukshetra, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 64

F.No. N-11013/65/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parveen Kumar, **Advocate**
Sh. Daya Nand
123-D, Azad Nagar Panipat, Distt. Panipat,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 65

F.No. N-11013/66/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Yash Pal, **Advocate**
Sh. Paras Ram
H.No.B-59, Rishi Nagar, Chawla Colony,
Ballabgarh, Faridabad, Haryana-121004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/15.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 66

F.No. N-11013/67/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ravi Kumar, **Advocate**
Sh. Krishan Lal Sethi
Street Dharm Kotian Wali, Ward-19, G.T. Road,
Dabwali, Dist. Sirsa, Haryana-125104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 67

F.No. N-11013/68/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms. Harjinder Kumari, **Advocate**
Sh. Ajmer Chand
Vill- Fatehpur Sec-20 Panchkula Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 68

F.No. N-11013/69/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Subhash Chandra Arora, **Advocate**
Sh. Gurditta Ram
H.no.312, Saraswati Vihar, Chakkarpur Gurgaon
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/14.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 69

F.No. N-11013/70/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Himmat Singh, **Advocate**
Sh. Ram Swaroop
New Adarash Nagar, Bharawas Road, Rewari-
123401, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/11.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 70

F.No. N-11013/71/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Arun Kumar, **Advocate**
Sh. Lt.Sh.Shiv Dayal
Vill. Tehi Jattan, PO & Teh. Bilaspur, Dist.
Yamuna Nagar, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/19.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 71

F.No. N-11013/72/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Hardeep, **Advocate**
Sh. Partap Singh
57/10, Chotu Ram Colony, Canal Road,
Narwana, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 72

F.No. N-11013/73/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dinesh Kumar Gera, **Advocate**
Sh. Mulkh Raj
232, Model Town, Fatehabad, Teh. & Distt.
Fatehabad-125050, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/24.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 73

F.No. N-11013/74/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Shankar Singh Punia, **Advocate**
Sh. Lt.Sh.Rishal Singh
H.No.352/1A, Near Manav Mandir Pahalwan
Chowk, Prem Nagar, Hisar-125001, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 74

F.No. N-11013/75/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satish Kumar Sharma, **Advocate**
Sh. Lt.Sh.Sadhu Ram Sharma
Gali No.2, Arya Nagar, Ward No.10, Rewari-
123401, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 75

F.No. N-11013/76/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sunil Kumar, **Advocate**
Sh. Mahender Singh Yadav
Vill. Huria Khurd, P.S. Huria Kalan, Teh.
Neemrana, Dist. Alwar, haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/16.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 76

F.No. N-11013/77/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ami Chand Sihag, **Advocate**
Sh. Chhailu Ram Sihag
H.No.489, Sector 20, Part-II, HUDA, Sirsa, Dist.
Sirsa-125055, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 77

F.No. N-11013/78/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Baldev Kumar, **Advocate**
Sh. Surinder Kumar
C/o Vinod Kumar Grover, Jai Durga Cement
Store, Valmiki Chowk, Fatehabad Tehsil & Distt.
Fatehabad Haryana-125050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 78

F.No. N-11013/79/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Harender Singh, **Advocate**
Sh. Sukhbir Singh
VPO Phurlak, Tehsil Gharaunda, Karnal-132114,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 79

F.No. N-11013/80/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms. Anupma Sharma, **Advocate**
Sh. Rajiv Sharma
Vill. Hassanpur, PO Lalpur, Teh. Naraingarh,
Dist. Ambala, Haryana-134203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 80

F.No. N-11013/81/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ajay Kumar Gupta, **Advocate**
Sh. Ishwar Chander Gupta
H.No.5531, Pansari Bazar, Ambala Cantt.-
133001, Ambala, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 81

F.No. N-11013/82/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jaipal Singh Chauhan, **Advocate**
Sh. Shamey Singh
Vill. Haryoli, P.O. Nagla Jattan, Teh. Barara, Dist.
Ambala, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 82

F.No. N-11013/83/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jasbir, **Advocate**
Sh. It.Sh.Bal Krishan
Vill. Raomajra, P.O. Tandwal, Teh. Barara, Distt.
Ambala, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 83

F.No. N-11013/84/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satya Bhushan, **Advocate**
Sh. Amar Nath
D-28, Dayal Bagh, Nr. Braham Kumari Ashram,
Dabyal Road, Ambala Cantt, Ambala, Haryana-
133001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 84

F.No. N-11013/85/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satyabir Singh Khordia, **Advocate**
Sh. Bhura Singh
VPO Lisan, Teh. & Dist. Rewari, Haryana-123411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 85

F.No. N-11013/86/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vinod Kumar, **Advocate**
Sh. Hari Ram
H.No.517/1, Mohalla Meharwar, Nr. Satsang
Bhawan, Rewari, Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 86

F.No. N-11013/87/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jitender Kumar, **Advocate**
Sh. Om Parkash Yadav
Vill. Surkhpur, P.O. Gudiani, Teh. Kosli, Dist.
Rewari, Haryana-123302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 87

F.No. N-11013/88/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Yogendar Pal Mahajan, **Advocate**
Sh. Sadhu Ram Mahajan
H.No.472, Sector-4, Panchkula-134112,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 88

F.No. N-11013/89/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Randeep Singh, **Advocate**
Sh. Hukam Singh
VPO Kalsana, Teh. Sahabad (M), Dist.
Kurukshetra-135136, Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 89

F.No. N-11013/90/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Chiman Rai Saini, **Advocate**
Sh. Duli Chand Saini
V.P.O.Jharsa, Tehsil & Distt. Gurgaon Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/02.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 90

F.No. N-11013/91/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satyavir Singh Dhillon, **Advocate**
Sh. Mohinder Singh Dhillon
H.No.119-L,Model Town,Rewari, Tehsil &
Distt.Rewari Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 91

F.No. N-11013/92/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms. Sudesh Devi, **Advocate**
Sh. Chander Bhan
V.P.O.Litani,Uklana Mandi,Distt. Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 92

F.No. N-11013/93/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Yoginder Singh, **Advocate**
Sh. Amrave Singh
H.No.122/2,Ward No.5,VPO Kalayat
Tehsil.Kalayat Distt. Kaithal Haryana-136117

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 93

F.No. N-11013/94/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Balbir Singh (Kiroriwal), **Advocate**
Sh. Harish Chander
Mohalla Peeraga, Narnaul, Distt. Mohindergarh
Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 94

F.No. N-11013/95/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ravinder Singh Mehra, **Advocate**
Sh. Dhanpat Singh Mehra
Village-Kumrodha,P.O.Motla Kalan,Tehsil &
Distt. Rewari Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 95

F.No. N-11013/96/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Arun Kumar, **Advocate**
Sh. Prahlad Singh
V.P.O.bhudpur, Tehsil & Distt.Rewari Haryana-
123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 96

F.No. N-11013/97/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parveen Sehgal, **Advocate**
Sh. Parveen Sehgal
H.No.1892 NHB Colony Sector-1 Rohtak
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 97

F.No. N-11013/98/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pawan Kumar Ranga, **Advocate**
Sh. Raghbir Singh Ranga
H.No.3032/31 Rajendra Colony bhiwani Road,
Rohtak Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 98

F.No. N-11013/99/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**
Sh. Sunder lal Mittal
Anaj Mandi, Mahendergarh Haryana-123029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 99

F.No. N-11013/100/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Partap Singh
Ward No.5.Near Hanuman mandir, Bawani
Khera.Dist. Bhiwani Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 100

F.No. N-11013/101/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satish Kumar, **Advocate**
Sh. Jai Narayan Boora
Village Hatt, Tehsil Safidon Distt. Jind Haryana-
126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 101

F.No. N-11013/102/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ranbir Singh, **Advocate**
Sh. Gian Singh
Village Gohran P.O.Kheri Gulam Ali Tehsil Siwan
Distt.Kaithal Haryana-136033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2012/20.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 102

F.No. N-11013/103/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Roshan Lal, **Advocate**
Sh. Sher Singh
V.P.O.Badrai Distt. Bhiwani Haryana-127308

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 103

F.No. N-11013/104/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Panwar, **Advocate**
Sh. Zile Singh
H.No.435, Village Kishangarh, Tehsil Meham
Distt. Rohtak Haryana-124112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 104

F.No. N-11013/105/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Yogender, **Advocate**
Sh. Ram Niwas Yadav
DQ/161, Rampura Road, Qutubpur,Rewari,
Tehsil & Distt. Rewari Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 105

F.No. N-11013/106/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Noor Mohammad, **Advocate**
Sh. Sattar Khan
V.P.O.Bichhore, Tehsil Punhana, Distt.Mewat
Haryana-122508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/23.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 106

F.No. N-11013/107/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dharmender Kamboj, **Advocate**
Sh. Gyan Singh
H.No.720/20, Prem Nagar, Jail Road, Rohtak-
Haryana- 124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 107

F.No. N-11013/108/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**
Sh. Mehar Chand
Village Khalilpur, Tehsil Pataudi, Distt. Gurgaon

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 108

F.No. N-11013/109/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parkash Singh, **Advocate**
Sh. Lt.Sh.Mangtu Ram
H.NO.493/7, Subhash Nagar Gurgaon Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/31.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 109

F.No. N-11013/110/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naresh Litani, **Advocate**
Sh. Ram Swarup
Vill & Po Litai Tehsil & Distt. Hisar Haryana-
125001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 110

F.No. N-11013/111/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Narsi Biban, **Advocate**
Sh. Baldev Singh
Vill & Po Niyana Teshil & Distt.Hisar Haryana-
125001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 111

F.No. N-11013/112/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajeev Kumar Sachdeva, **Advocate**
Sh. Lt.Sh.Mohan Lal Sachdeva
H.No.93, Golden Park, Opp. Hanuman Mandir
Street, P.O.Mahesh Nagar, Ambala Cantt.
Haryana-133001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/01.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 112

F.No. N-11013/113/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gursewak Singh, **Advocate**
Sh. Basawa Singh
Village Ramgarh Sarifpura, P.O.Babyal Tehsil &
Distt. Ambala Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.03.05/01.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 113

F.No. N-11013/114/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sant Lal, **Advocate**
Sh. Nihal Chand
293-w/13, Near P.N.B. Subhash Nagar Shahabad
Distt. Kurukshetra Haryana-136135

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 114

F.No. N-11013/115/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pardeep Gupta, **Advocate**
Sh. Satya Parkash Garg
H.No.256, Sector-7, Urban Estate Kurukshetra
Haryana-136118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 115

F.No. N-11013/116/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Yogender Singh, **Advocate**
Sh. Shiv Parkash
Village Kundal, P.O.Tint,Teh.& Distt. Rewari
Haryana-132401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 116

F.No. N-11013/117/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Shiv Kumar, **Advocate**
Sh. Moti Ram
Village sadpura, tehsil & Distt. Faridabad
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/14.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 117

F.No. N-11013/118/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Darshan Singh Handa, **Advocate**
Sh. Kundan Singh
Ward No.14, D.A.V.Colony, Salempur Tehsil
Guhla.Distt.Kaithal Haryana-136034

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/14.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 118

F.No. N-11013/119/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Attar Singh Sandhu, **Advocate**
Sh. Ram Sarup
H.No.821, Sector-9A Gurgaon Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013/03.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 119

F.No. N-11013/120/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Narinder Kumar, **Advocate**
Sh. Isher Dass
H.No.539,Aggarsain Colony,Gali No-8, Near
Pushpa Beauty Parlour,Sirsa Distt.Sirsa Haryana-
125055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 120

F.No. N-11013/121/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajvir Singh Kashyap, **Advocate**
Sh. Molu Ram
H.No.626/14,Pathania Mohalla,Panipat,Paipat
Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 121

F.No. N-11013/122/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ram Niwas, **Advocate**
Sh. It.Sh.Maman Khan
H.No.272, Gali No-13,Saini Colon,Model Town,
Karnal Haryana-132001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 122

F.No. N-11013/123/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. R.D.Jatain, **Advocate**
Sh. Todar Mal
H.No.1398 Sector-6 Bahadurgarh Haryana-
124507

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 123

F.No. N-11013/124/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amarjeet Singh, **Advocate**
Sh. Sh.Sheopal Singh
Village Gumina, P.O-Pithrawas, The. &
Distt.Rewari Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 124

F.No. N-11013/125/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kuldeep Singh Rathaur, **Advocate**
Sh. Sh. Joginder Singh Rathaur
H.NO. C-7, 171 Gandhi Dham, Jagadhri, Tehsil
jagadhri Distt. Yamunanagar Haryana-135003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 125

F.No. N-11013/126/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sheokin lal, **Advocate**
Sh. Sewa Ram
V.P.O.Mundi,Tehsil & Distt.Rewari Haryana-
123411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 126

F.No. N-11013/127/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dinesh Mehta, **Advocate**
Sh. Bhagwan Dass Mehta
H.No.1238, Urban Estate-II Hisar Haryana-
125005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.09 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 127

F.No. N-11013/128/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Malkeet Singh, **Advocate**
Sh. Mani Ram
Vill.Budion ,P.O.Sohana, Tehsil Barara Distt.
Ambala Haryana-133001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 128

F.No. N-11013/129/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jatinder Singh, **Advocate**
Sh. Sardara Ram
Vill. Budion, P.O. Sohana, Tehsil Barara
Distt. Ambala Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 129

F.No. N-11013/130/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ramesh Kumar, **Advocate**
Sh. Vijay Singh
V.P.O.Holi, Tehsil Barara Distt. Ambala Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 130

F.No. N-11013/131/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Alka Sharda, **Advocate**
Sh. Rajiv Sharda
H.No.7831/4,Nadi Mohalla, Ambala City
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 131

F.No. N-11013/132/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Lakhbir Kaur, **Advocate**
Sh. Darshan Singh
H.No.98, Gobind Nagar, Dabra Chowk Hisar
Tehsil & Distt. Hisar Haryana-125001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 132

F.No. N-11013/133/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sandeep Kumar, **Advocate**
Sh. Dariya Singh
Vakil Colony Ward No.2 Siwani.Tehsil
Distt.Bhiwani Haryana-127046

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 133

F.No. N-11013/134/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mewa Singh, **Advocate**
Sh. Kishana Ram
Village Khanpur PO.Sirta The & Distt. Kaithal
Haryana-136027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 134

F.No. N-11013/135/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gajraj, **Advocate**
Sh. Lakshmi Chand
Village Rithoj, Tehsil Sohna Distt.Gurgaon
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 135

F.No. N-11013/136/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Usha Rani Girotra, **Advocate**
Sh. Bharat Bhushan Girotra
H.No.1145/5 Meham Distt. Rohtak Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 136

F.No. N-11013/137/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dhan Singh, **Advocate**
Sh. Sheo Narain
Vill-Bardu mugal.P/o budhera
Tehsil.Ioharu.Distt-Bhiwani Haryana-127201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 137

F.No. N-11013/138/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sushil Kumar, **Advocate**
Sh. Ronak Ram Gupta
H.No.342, Scheme No.5 Gandhi Nagar,Jind
Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 138

F.No. N-11013/139/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Arvind Goel, **Advocate**
Sh. Lt.Sh.Prem Chand Goel
544,B.C.Bazar,Ambala Cantt. Distt.Ambala
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 139

F.No. N-11013/140/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Subhash Chander Patil, **Advocate**
Sh. Jeet Ram
V.P.O.Sharmalpur Tehsil Samalbha Distt. Panipat
Haryana-132101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 140

F.No. N-11013/141/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kulbir Singh, Advocate
Sh. Khazan Singh
VPO Barara, Tehsil Barara Dist. Ambala Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 141

F.No. N-11013/142/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sube Singh Yadav, **Advocate**
Sh. Chandgi Ram
Village Panchor Post-Office Raliawas Tehsil &
Distt. Rewari Haryana-123106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 142

F.No. N-11013/143/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parveen Kumar Jain, **Advocate**
Sh. M.P.Jain
H.No.1435 W.No.21 News Prem Nagar,Behind
Police Lines Rohtak Haryana-124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 143

F.No. N-11013/144/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ram Chand Pahwa, **Advocate**
Sh. Adu Ram
H.No.1732 A,Housing Board Colony Sec-6
Karnal Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 144

F.No. N-11013/145/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satpal Prashar, **Advocate**
Sh. Roop Chand
House VPO Subhri, Tehsil & Distt.Karnal
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 145

F.No. N-11013/146/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rakesh Kumar, **Advocate**
Sh. Mani Ram Poswal
#2-C, Sanjay Vihar Gobindpura Yamuna Nagar
Distt.Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 146

F.No. N-11013/147/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gur Dass, Advocate
Sh. Puran Chand
Village Chanarthal P.O.Haripur
Distt.Kurukshetra Haryana-136135

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 147

F.No. N-11013/148/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajender Verma, **Advocate**
Sh. Ram Karan
Dharamshala Road, Gali OBC, Bank Fatehabad
Tehsil & Dist. Fatehabad Haryana-125050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 148

F.No. N-11013/149/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sunil Kumar, **Advocate**
Sh. Dalip Singh
VPO Dhollu, Sub- Tehsil Bhuna Tehsil & Dist.
Fatehabad Haryana-125050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 149

F.No. N-11013/150/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Madan Lal Beniwal, **Advocate**
Sh. Ladhu Ram Beniwal
Village Bhuthan Kalan Dist. Fatehabad Now At
Balaji Agriculture Works, Near Bhuna Moad,
G.T.Road, Fatehabad Dist.Fatehabad Haryana-
125050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 150

F.No. N-11013/151/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ram Kumar, **Advocate**
Sh. Sube Singh
Village & P.O.Tandwal, Tehsil Barara Distt.
Ambala Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 151

F.No. N-11013/152/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Islam (OBC), **Advocate**
Sh. Sh.Sujat Khan
Village Salaheri, Tehsil.Nuh, Distt.Mewat Nuh
Haryana-122107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 152

F.No. N-11013/153/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pradeep Kumar Sharma, **Advocate**
Sh. Deen Dayal Sharma
Village Dholi, P.O. Pali, Tehsil &
Distt. Mohindergarh Haryana-123028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 153

F.No. N-11013/154/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajan Bhatia, **Advocate**
Sh. Satish Chander Bhatia
H.No.19-C, Kamla Nagar, Yamuna Nagar
Haryana-135001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 154

F.No. N-11013/155/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Raj Kumar, **Advocate**
Sh. Om Parkash
H.No.123/11, Rani Mahal, Panipat Distt.Panipat
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 155

F.No. N-11013/156/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Surender Singh, **Advocate**
Sh. Shri Pokar Singh
V.P.O.Dhani Raipur, Tehsil & Distt. Hisar
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 156

F.No. N-11013/157/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kalyan Singh, **Advocate**
Sh. Bhag Mal
H.No.43, Friends Colony, Hisar Tehsil & Distt.
Hisar Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 157

F.No. N-11013/158/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jagdish Saini, **Advocate**
Sh. Chandu :a;
H.No.16-B, Bhutani Colony, Hisar Tehsil & Distt.
Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 158

F.No. N-11013/159/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Suresh Chand, **Advocate**
Sh. Lt.Sh.Giriraj Singh
House No.299/322, Ward No.3 Mohan nagar
Palwal Distt.Palwal Haryana-121102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 159

F.No. N-11013/160/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Krishan Gopal, **Advocate**
Sh. Bhale Ram Kajal
VPO.Narnaund Tehsil Narnaund Distt.Hisar
Haryana-125039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 160

F.No. N-11013/161/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sunder Singh, **Advocate**
Sh. Dungaria
Village-Meesa, Tehsil & Distt.Palwal Haryana-
121102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 161

F.No. N-11013/162/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jagan Nath Monga, **Advocate**
Sh. Tek Chand Monga
15/376, Bhagat Singh Colony, Gali Makkar
Sweets, Barnala Road Sirsa Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 162

F.No. N-11013/163/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Arun Kumar, **Advocate**
Sh. Nand Lal
Vill-Gadania, Po.-Bairawas Tehsil & Distt.
Mohindergarh Haryana-123028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 163

F.No. N-11013/164/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mukesh Kumar, **Advocate**
Sh. Babu Lal
Krishna Colony, Ward No-12, Samalkha Tehsil,
Samalkha Distt.Panipat Haryana-132101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 164

F.No. N-11013/165/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajiv Mehta, **Advocate**
Sh. Jiwan Dass
H.No.5/28, Opp. Shiv Mandir Park, Patel Nagar
Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 165

F.No. N-11013/166/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Suresh Kumar, **Advocate**
Sh. Phula Ram
VPO Biana Khera, Tehsil & Distt. Hisar, Now
Residinh At H.No.614, Navdeep Colony, Azad
Nagar, Rajgarh Road, Hisar Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 166

F.No. N-11013/167/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Neeraj Gupta, **Advocate**
Sh. Roshan Lal Gupta
H.No.69, Sector-1, Huda, Shahabad (M)
Distt.Kurukshetra Haryana-136135

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 167

F.No. N-11013/168/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anjali Kaushik, **Advocate**
Sh. Krishan Kumar Kaushik
H.No.10 Basant Vihar, Jind Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 168

F.No. N-11013/169/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parkash Chand Grover, **Advocate**
Sh. Brij Lal
H.No.287, Ward No.2, Arora Street, Street No.6,
Near Aherwan Gate, Purana Bazar Ratia Tehsil
Ratia Distt. Fatehabad Civil Court Complex

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 169

F.No. N-11013/170/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Bhola Ram
V.P.O.Madhogarh, Tehsil & Distt. Mohindergarh
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 170

F.No. N-11013/171/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Hari Parshad
H.No.1296B/11 Model Town, Dhand Road,
Kaithal Distt. Kaithanl Street Haryana-136027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 171

F.No. N-11013/172/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sahab Khan, **Advocate**
Sh. Jom Khan
Ward No.1, House No.928, Behind Raj Mahal
Cinema, Bisru Road, Nakanpur-Punhana, Tehsil
Punhana, Distt.Mewat Haryana-122508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 172

F.No. N-11013/173/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Raj Roshani Rathee, **Advocate**
Sh. Lt.M.S.Rathee
H.No.561/1, Daya Nand Colony, Gurgaon
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 173

F.No. N-11013/174/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mahesh Lohat, **Advocate**
Sh. Surender Kumar
H.No.1138/6, Para Mohalla Rohtak, Near
Balmiki Mandir, Opp. Bhatia Ata Machine,
Rohtak Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 174

F.No. N-11013/175/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jawahar Lal Gupta, **Advocate**
Sh. Lt.Sh.Kidar Nath
H.No.605, Shakti Nagar Manav Chowk, Ambala
City, Distt.Ambala Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 175

F.No. N-11013/176/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Surendra Kumar, **Advocate**
Sh. Ishwar Singh
VPO Chhajpur Khurd, Sub-Tehsil Bapoli
Distt.Panipat Haryana-132104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 176

F.No. N-11013/177/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Gandhi, **Advocate**
Sh. Harish Chander
Ambedkar Nagar, Old DSP Road, Fatehabad
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 177

F.No. N-11013/178/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amman Paul Singh Partal, **Advocate**
Sh. M.P.Singh
2494/2, Kaziwara Ambala City Haryana-
134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 178

F.No. N-11013/179/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Akash Yadav, **Advocate**
Sh. Rohit Yadav
Vill. Saidpur, P.O.Mandi Ateli
Distt.Mohindergarh Haryana-123021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 179

F.No. N-11013/180/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Roshan Lal, **Advocate**
Sh. Chandgi Ram
Ravidass Mandir Bawari Gate, Ward No.7,
Bhiwani Haryana-127021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 180

F.No. N-11013/181/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naveen Kumar, **Advocate**
Sh. Dharam Chand
Gulab Nagar, Kaunt Raod, Bhiwani Haryana-
127021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 181

F.No. N-11013/182/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pohap Singh Yadav, **Advocate**
Sh. Raj Singh Yadav
V.P.O.Nangal Sirohi, tehsil & Distt.
Mohindergarh Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 182

F.No. N-11013/183/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anil Kumar Sharma, **Advocate**
Sh. Madan Gopal
V.P.O.Sambhli Distt. Karnal Haryana-132001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 183

F.No. N-11013/184/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**
Sh. Dalip Singh
H.No.2190/12, Ward No.9, Tilak Nagar, Rohtak
Haryana-124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 2013 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 184

F.No. N-11013/185/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Javed Khan, **Advocate**
Sh. Mohd.Ilyas Khan
Village-Sultanpur, Tehsil-Punhana, Dist.Mewat
Haryana-122508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 185

F.No. N-11013/186/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vijay Pal, **Advocate**
Sh. Jeet Ram
Village Dayalgarh, P.O.Buria, Tehsil Jagadhri,
Distt.Yamuna Nagar Haryana-135101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 186

F.No. N-11013/187/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Raj Bala, **Advocate**
Sh. Om Parkash
VPO Jhanwari Tehsil Tosham & Distt. Bhiwani
Haryana-127040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 187

F.No. N-11013/188/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pravesh Yadav, **Advocate**
Sh. Lt.Sh. Partap Singh
Plot No.7012, DLF Phase-IV Gurgaon Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 188

F.No. N-11013/189/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Tejpal Singh Chauhan, **Advocate**
Sh. Sish Pal Singh
H.no.7 Kartar Shah Nagar Model Town Panipat
Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 189

F.No. N-11013/190/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Randhir Singh
V.P.O. Alupur Tehsil Madlauda Distt.Panipat
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 190

F.No. N-11013/191/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vijay Kumar, **Advocate**
Sh. Desh Raj
VPO Chamori Tehsil Radaur Bilaspur
Distt.Yamuna Nagar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 191

F.No. N-11013/192/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Bhupendra Singh, **Advocate**
Sh. Prithi Singh
VPO Ahirka Tehsil & Distt. Jind Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 192

F.No. N-11013/193/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Poonam Rani, **Advocate**
Sh. Man Singh
128-A, Chandra Lok Colony, Azad Nagar Hisar
Haryana-125001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 193

F.No. N-11013/194/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sadhu Singh, **Advocate**
Sh. Lt.Sh.Hakikat Singh
H.No.3597-B 12 Manmohan Nagar, Ambala City
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 194

F.No. N-11013/195/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dharam Vir Hans Raj Jolly, **Advocate**
Sh. Lt.Sh.Hans Raj Jolly
110 Defence Enclave Boh Road, Ambala Cantt
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 195

F.No. N-11013/196/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Hari Om, **Advocate**
Sh. Kapur Chand
219, Huda Sector-11, Distt. Panipat Haryana-
132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 196

F.No. N-11013/197/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Abid Khan, Advocate
Sh. Ali Mohammad
Village-Adber, Tehsil-Nuh Distt.Mewat Haryana-
122107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 197

F.No. N-11013/198/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Lajpat, **Advocate**
Sh. Babu Ram
H.No.49, Ward No.2, Nuh, Distt.Mewat
Haryana-122107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 198

F.No. N-11013/199/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Neelam Rani, **Advocate**
Sh. Om Prakash
2639, Sector-15, Panchkula Haryana-134113

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 199

F.No. N-11013/200/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Lajwanti, **Advocate**
Sh. Munshi Ram
H.No.383, Ward No.12, Krishna Colony, Near
Bus Stand Tohana, tehsil Tohana Distt. Fatehabad
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 200

F.No. N-11013/201/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Nitin Pawar, **Advocate**
Sh. Lt.Sh.D.S.Pawar
H.No.10/2, City Thana Road, Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 201

F.No. N-11013/202/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naresh Kumar, **Advocate**
Sh. Balbir Singh
VPO Jamni Tehsil.Safidon Distt.Jind Haryana-
126113

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 202

F.No. N-11013/203/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Bijender Singh, **Advocate**
Sh. Satbir Singh
VPO Budha Khera Lather Tehsil, Julana Distt, Jind
Haryana-126101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 203

F.No. N-11013/204/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dev Kumar Brinda, **Advocate**
Sh. Charanji Lal Brinda
H.No.2097, Housing Board Colony, Sector-15,
Sonipat Haryana-131001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 204

F.No. N-11013/205/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sh.Bhagwan, **Advocate**
Sh. Dayaram
VPO. Chhuchhakwas Tehsil Matanhail
Distt.Jhajjar Haryana-124106

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 205

F.No. N-11013/206/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naresh Chander Jain, **Advocate**
Sh. Inder Sain Jain
774, Sector-4, Urban Estate Gurgaon

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.04.2014 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 206

F.No. N-11013/207/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dev Dutt Sharma, **Advocate**
Sh. Piara Lal
Village-Machhipura, Tehsil & Distt. Palwal
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 207

F.No. N-11013/208/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Som Dev, **Advocate**
Sh. Shri Chand
H.No.49, Village Nangal Brahman, tehsil &
Distt.Palwal Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 208

F.No. N-11013/209/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Manoj Kumar Sharma, **Advocate**
Sh. Om Prakash Sharma
H.No.1548-A, Housing Board, Colony, Rewari
Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 209

F.No. N-11013/210/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Monika Rani, **Advocate**
Sh. Shri Bhagwan
471/5, Vishawakarma Mohalla, Yamuna Nagar
Distt. Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 210

F.No. N-11013/211/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anil Panwar, **Advocate**
Sh. Lt. Pritam Singh
H.No. 1165, Dayanand Colony, Model Town,
Karnal Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 211

F.No. N-11013/212/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amit Kumar Chaudhary, **Advocate**
Sh. Suresh Chand Chaudhary
Moh. Bawaripur, Behind Old Gurudwara,
Narnaul Distt. Mohindergadh (Haryana) -
123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 212

F.No. N-11013/213/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Raj Kumar Sharma, **Advocate**
Sh. Lt. Sadhu Ram Sharma
Anand Nagar Near Faquirawala Kaun Rewari,
Tehsil & Distt. Rewari Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 213

F.No. N-11013/214/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Tilak Raj, **Advocate**
Sh. Daulat Ram
1386, Purewal Colony Assandh Road, Panipat,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 214

F.No. N-11013/215/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Manoj Kumar, **Advocate**
Sh. Telu Ram
Village - Kurar Panipat Pin- 132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 215

F.No. N-11013/216/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Saroj Gupta, **Advocate**
Sh. Ram Sarup
Pritam Bagh Colony, Narwana Distt. Jind,
126102 Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 216

F.No. N-11013/217/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kuldeep Singh, **Advocate**
Sh. Chhaju Ram
House No. 1301, Sector - 16 & 17, Hisar, Distt.
Hisar Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 217

F.No. N-11013/218/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjay Kumar, **Advocate**
Sh. Chet Ram
Shiv Colony, Mandi Adampur, Distt. Hisar,
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 218

F.No. N-11013/219/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dharam Pal Gupta, **Advocate**
Sh. Shibbu Ram
H.No 979, Sector - 7, Urban Estate, Ambala City,
- 134003 Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 219

F.No. N-11013/220/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parveen Kumar, **Advocate**
Sh. Rohitash Kumar
Village - Dhani Bhandor Post - Punsika Tehsil &
Distt. Rewari - 123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 220

F.No. N-11013/221/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jagat Singh, **Advocate**
Sh. Mahabir Singh Ninania
Parshuram Colony Near Panchayat Bhawan
Bharawas Road Rewari Distt. Thesil Rewari -
123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 221

F.No. N-11013/222/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mange Ram Gill, **Advocate**
Sh. Man Singh Gill
Villagr & P.O Samain The. Tohana Distt.
Fatehabad Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 222

F.No. N-11013/223/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sandeep Kumar, **Advocate**
Sh. Luxmi Chand
941, Sector-17, Huda Jagadhri, Tehsil Jagadhri,
Distt. Yamuna Nagar Haryana-135001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 223

F.No. N-11013/224/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sudhir Kumar, **Advocate**
Sh. Ishwar Singh
H.No.354/17, Baba Wali Gali, Railway Road,
Rohtak Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 224

F.No. N-11013/225/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Savita S.Verma, **Advocate**
Sh. Ashok Kumar Verma
H.No.1497/1 Giji Road, Kheri Sampla,
Distt.Rohtak Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 225

F.No. N-11013/226/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikram Singh Ohlan, **Advocate**
Sh. Mahavir Singh
H.No.1835, Sector-1 Rohtak Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 226

F.No. N-11013/227/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Suresh Chand
V.P.O Ram Nagar Raiseena Tehsil Sohna, Distt.
Gurgaon Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 227

F.No. N-11013/228/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. jagdish Chander, **Advocate**
Sh. Dina Nath
H.No. 962/29, Laxman Vihar, Phase -1, railway
Road, Gurgaon

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 228

F.No. N-11013/229/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sarita Panghal, **Advocate**
Sh. Anar Singh
H.No.54, Patel Nagar, Bhiwani Haryana-127021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 229

F.No. N-11013/230/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anil Kumar, **Advocate**
Sh. Raj Singh
H.No.507, New Housing Board Colony, Jind
Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 230

F.No. N-11013/231/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dalsher Singh, **Advocate**
Sh. Satbir Singh
VPO Pillukhera Tehsil Safidon Distt.Jind
Haryana-126113

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 231

F.No. N-11013/232/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pritam Singh, **Advocate**
Sh. Lt.Sh. Gulab Singh
VPO Kakru Ambaka (Under Corporation)
Haryana-134007

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 232

F.No. N-11013/233/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mukesh Sharma, **Advocate**
Sh. Ram Kumar
Adarsh Colony Ward No-2, Near Hindu
Sr.SecSchool Mohindergarh Haryana-123029

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 233

F.No. N-11013/234/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikas Sharma, **Advocate**
Sh. Parveen Sharma
C-326, Yamuna Enclave Panipat Haryana-
132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 234

F.No. N-11013/235/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Panna Lal, **Advocate**
Sh. Lt.SH.Har Chandi
Near Ram Mandir Ward No-4 Nuh Distt.Mewat
Harayan-122107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 235

F.No. N-11013/236/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dalip Singh, **Advocate**
Sh. Sh.Dharam Pal
VPO Baliiali, Tehsil Bawani Khera Distt.Bhiwani
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 236

F.No. N-11013/237/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anurag Goyal, **Advocate**
Sh. Tej Prakash Goyal
H.No.319, GH-110, Sector-20, Panchkula
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 237

F.No. N-11013/238/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jarnail Singh, **Advocate**
Sh. Babu Singh
Village & Post Office Gajlana, Sub Tehsil Ladwa,
Distt. Kurukshetra Haryana-136132

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 238

F.No. N-11013/239/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Madan lal Sharma, **Advocate**
Sh. Ramautar Sharma
C/o Shyam Service Station, M/Garh Road,
Narnaul Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 239

F.No. N-11013/240/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kamal Singh Mitter, **Advocate**
Sh. Kishan Lal
H.No.1591-P, Sector 16 & 17, Hisar Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 240

F.No. N-11013/241/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naresh Kumar, **Advocate**
Sh. Shyam Bihari Bansal
H.no.360, Sector 6P, Huda, hansi Distt.Hisar
Haryana-125033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 241

F.No. N-11013/242/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjeev Chandra Saxena, **Advocate**
Sh. K.B.Saxena
H.No.32-B, Chaman Garden Railway Road,
Karnal Haryana-132001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 242

F.No. N-11013/243/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anil Kumar, **Advocate**
Sh. Mam Raj
VPO Mehmadvpur, Block Sadhaura, Tehsil
Bilaspur, Distt.Yamunanagar Haryana-133204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 243

F.No. N-11013/244/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Banwari Lal Sharma, **Advocate**
Sh. Narayan Dass Sharma
Shiv Colony Mohindergarh Road, Narnaul
Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 244

F.No. N-11013/245/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Tijender Singh, **Advocate**
Sh. Dharampal
H.No.760/5, Adresh Nagar Patiala Chowk Jind
Distt.Jind Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 245

F.No. N-11013/246/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Narendra Kumar, **Advocate**
Sh. Mahender Singh
Amrit Colony, Nr.Shiv Mandir Rohtak Haryana-
124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 246

F.No. N-11013/247/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sandeep Aggarwal, **Advocate**
Sh. Amar Chand
Ward No.5, Behind Prem Hospital Shiv Colony,
Sohna, Distt.Gurgaon Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 247

F.No. N-11013/248/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajinder Kumar Kaushal, **Advocate**
Sh. Lt.Sh.G.D.Kaushal
H.No.201, Radha Krishan Gali, near Govt.
Primary School, Dharampur Colony, Pinjore
Distt.Panchkula Haryana-134102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 248

F.No. N-11013/249/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naresh Kumar, **Advocate**
Sh. Chander Prakash
75, New Grain Market, Barwala Distt.Hisar
Haryana-125121

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 249

F.No. N-11013/250/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sumer Singh, **Advocate**
Sh. Ram Saran
H.No.745/3, Prem Nagar, Delhi Road Gurgaon
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 250

F.No. N-11013/251/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sajjan Kumar, **Advocate**
Sh. Om Prakash
H.No.304B, Indira Colony, Kherki Daula, Distt.
Gurgaon Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 251

F.No. N-11013/252/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dalip Arora, **Advocate**
Sh. Sher Singh Arora
Shiv Colony Near Rly. Club, Rewari Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 252

F.No. N-11013/253/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Anil kumar, **Advocate**
Sh. Ram Singh
VPO Bhogipur (Rajli Garhi)Tehsil Ganaur
Distt.Sonepat Haryana-131101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 253

F.No. N-11013/254/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sunita Gahlawat Dahiya, **Advocate**
Sh. Satyawar Singh Dahiya
H.No.1968 Sector-12 Phase-1 Sonapat City
Haryana-131001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 254

F.No. N-11013/255/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Uma Shankar Dviwedi, **Advocate**
Sh. Devki Nandan Dviwedi
H.No.1542, Housing Board Colony, Sector-10,
Ambala City Haryana-134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 255

F.No. N-11013/256/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amar Singh, **Advocate**
Sh. Inder Singh
VPO Uchana Distt. Karnal Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 256

F.No. N-11013/257/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Bhasham Dutt, **Advocate**
Sh. Deputy Lal
H.No.145, Jaggi Garden, Naraingarh Road,
Ambala City, Distt.Ambala Haryana-134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 257

F.No. N-11013/258/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mukesh Sharma, **Advocate**
Sh. Om Prakash Sharma
Des Raj Colony, near D.M.High School Fauji
Chowk, Ward No.6 Distt.Panipat Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 258

F.No. N-11013/259/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rakesh kumar, **Advocate**
Sh. Kalu Ram
Village & po. Badhwana Tehsil Ch.Dadri
Distt.Bhiwani Haryana-127310

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 259

F.No. N-11013/260/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Shishpal, Advocate
Sh. Birbal Singh
VPO.Bania Khera Tehsil Safidon Distt.Jind
Punjab-126110

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 260

F.No. N-11013/261/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ishwar Kumar Arya, **Advocate**
Sh. Phool Singh
H.o.317/9, Subhash Nagar Gurgaon Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 261

F.No. N-11013/262/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Lakshya Kumar, **Advocate**
Sh. Sultan Singh
H.No.B-20, Campus General Hospital Sec-10,
Gurgaon Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 262

F.No. N-11013/263/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naresh Kumar Mittal, **Advocate**
Sh. Mal Chand Mittal
146, E-Block Sirsa Haryana-125055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 263

F.No. N-11013/264/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Manju Kinha, **Advocate**
Sh. Himmat Singh
VPO.Kharkhari, Tehsil Bawal Distt.Rewari
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 264

F.No. N-11013/265/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sunil Kumar, **Advocate**
Sh. Mangat Ram
H.no.1259-A, Patti Kilhore, VPO Jharsa Distt.
Gurgaon

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 265

F.No. N-11013/266/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjay Kumar Gupta, **Advocate**
Sh. Raj pal Gupta
H.No.898,. Sector-13, housing Board Colony,
Kurukshetra Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 266

F.No. N-11013/267/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Praveen Kumar, **Advocate**
Sh. Bani Singh
Village Pithanwas, PO.Garhi Bolni, Tehsil & Distt.
Rewari Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 267

F.No. N-11013/268/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikrant Dahiya, **Advocate**
Sh. Abhey Singh
Village & Po.Boria Kamalpur, Tehsil &
Distt.Rewari Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 268

F.No. N-11013/269/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Naresh Kumar, **Advocate**
Sh. Ram Avatar
Ward no.11 Kanina tehsil Kanina
Distt.Mohindergarh Haryana-123027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 269

F.No. N-11013/270/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jai Singh Azed, **Advocate**
Sh. Sadhu Ram
Village Rangutti Khera Tehsil Assandh Distt.
Karnal Haryana-132039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 270

F.No. N-11013/271/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vijay Kumar Takkar, **Advocate**
Sh. Kashmiri Lal
H.No.14, Indira Colony, Lahoria Mandir Marg,
Hisar Tehsil & Distt. Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 271

F.No. N-11013/272/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Jain, **Advocate**
Sh. Hari Ram Jain
H.No.201, Housing Board Colony Sirsa Road
Hisar Tehsil & Distt.Hisar Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 272

F.No. N-11013/273/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parveen Kumar, **Advocate**
Sh. Ram Prasad
Village-Ghari Bakhtawarpur PO.Murthal
Dist.Sonepat Haryana-131027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 273

F.No. N-11013/274/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Neeraj Kumar, **Advocate**
Sh. Jagmohan Bhardwaj
#112, Palika Vihar, Ambala City Haryana-
134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 274

F.No. N-11013/275/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kusum Kumari, **Advocate**
Sh. Sultan Singh
Gali No.3, Friends Colony Karnal Road Kaithal
Haryana-136027

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 275

F.No. N-11013/276/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Nayab Singh, **Advocate**
Sh. Mehar Singh
H.No.2056/7 HBC Phase-II Distt.Kurukshetra
Haryana-136118

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 276

F.No. N-11013/277/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sidheshwar Dalal, **Advocate**
Sh. Randhir Singh
Flat No.704, Hewo Apartment, Sector-47,
Gurgaon Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 277

F.No. N-11013/278/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sandeep Sachdeva, **Advocate**
Sh. Satish Chander Sachdeva
H.no.378, Sector-7, Urban Estate, Ambala City
Haryana-134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 278

F.No. N-11013/279/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Davender Kumar, **Advocate**
Sh. Ram Swaroop
Village Sulkha, Tehsil Bawal, Distt. Rewari
Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 279

F.No. N-11013/280/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vipin Kumar Jain, **Advocate**
Sh. Rohtash Jain
Ward No.06, Near Arya Samaj Mandir Nuh Distt.
Mewat Haryana-122107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 280

F.No. N-11013/281/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajkumar, **Advocate**
Sh. Giani Ram
VPO.Kandela Tehsil Jind Distt,Jind Haryana-
126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 281

F.No. N-11013/282/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Balwan Singh Madad, **Advocate**
Sh. Chandgi Ram
3357, Urban Estate, Jind Tehsil & Distt.Jind
Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 282

F.No. N-11013/283/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Joginder Singh, **Advocate**
Sh. Kali Ram
Vill.Haibatpur Tehsil & Distt. Jind Haryana-
126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 283

F.No. N-11013/284/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Om Prakash, **Advocate**
Sh. Radhe Shyam
H.No.55, Gali No.3 Indira Colony, Hisar tehsil &
Distt.Hisar Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 284

F.No. N-11013/285/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amit Kumar Saini, **Advocate**
Sh. Rai Chand Saini
H.No.191, Chander Lok Colony, Near naya Sacha
Soda Dham, Azad Nagar, Rajgarh Road, Hisar
Tehsil & Distt. Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 285

F.No. N-11013/286/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sudesh Devi, **Advocate**
Sh. Chander Bhan
VPO Litani, Uklana Mandi, Distt. Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 286

F.No. N-11013/287/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Suresh Kumar, **Advocate**
Sh. Ram Kumar
Village & Post Office Gonder, Sub-Tehsil Nissing
Distt. Karnal Haryana-132052

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 287

F.No. N-11013/288/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amit Khatri, **Advocate**
Sh. Jagmehar Singh
H.No.8/5, Mohalla Jatwara, Distt. Sonapat
Haryana-131001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.01 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 288

F.No. N-11013/289/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sushil Kumar Rohila, **Advocate**
Sh. Satbir Singh
VPO.Alewa Tehsil & Distt. Jind Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 289

F.No. N-11013/290/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vipin Kumar, **Advocate**
Sh. Raman Kumar
Gole Kothi Bhima Basti Fatehabad Tehsil & Distt.
Fatehabad Haryana-125050

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 290

F.No. N-11013/291/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gulab Singh, **Advocate**
Sh. Ratal Ram
Vill.Kulchandu.Tehsil Jagdhuli Distt. Yamuna
Nagar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 291

F.No. N-11013/292/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mohit K.Malik, **Advocate**
Sh. I.S.Malik
Ward No.13, Near New Gurudwara, Nuh.Tehsil
Nuh, Distt. Mewat Haryana-122107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 292

F.No. N-11013/293/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mohamad Arif, **Advocate**
Sh. Lt.Sh.Shodan Khan
Village Pipaka, Tehsil Tauru, Distt. Mewat
Haryana-122105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 293

F.No. N-11013/294/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dayanand Panwar, **Advocate**
Sh. Sangat Ram
VPO Patti, Kalyana, Tehsil Samalkha Dist. Panipat
Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 294

F.No. N-11013/295/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sukhendra Singh, **Advocate**
Sh. Raghbir Singh
H.No.22/20 8 Marla Colony Panipat Haryana-
132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 295

F.No. N-11013/296/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sachin, **Advocate**
Sh. Shiv Narain Chhoker
Village & Po. Chulkana Tehsil Samalkha Distt.
Panipat Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 296

F.No. N-11013/297/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Hari Mohan, **Advocate**
Sh. Gobind Ram
Nai Mandi Near Market Committee Narnaul
Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 297

F.No. N-11013/298/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Tejpal, **Advocate**
Sh. Jagdish Parshad
Village Saidpur tehsil Ateli Mandi, Po Ateli Mandi
Distt.Mohindergarh Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 298

F.No. N-11013/299/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Yadav, **Advocate**
Sh. Mahender Singh
Village Shobhapur Tehsil Narnaul PO. Bhushan
Kalan Distt.Mohindergarh Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 299

F.No. N-11013/300/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikas Aggarwal, **Advocate**
Sh. Anil Kumar Aggarwal
H.No.727, Dhiman Lane, Railway Road, Yamuna
Nagar Tehsil Jagadhri Distt. Yamuna Nagar
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 300

F.No. N-11013/301/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pardeep Singh Roperia, **Advocate**
Sh. Gurbachan Singh
H.No.1530, Urban Estete Jind Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 301

F.No. N-11013/302/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Kanwal Narotam Singh, **Advocate**
Sh. Richhpal Singh
V & Po Hamzapur, Tehsil & Distt.Fatehabad
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 302

F.No. N-11013/303/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Shyam Singh, **Advocate**
Sh. Dalip Singh
VPO Turkiawas, tehsil & Distt.Rewari Haryana-
123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 303

F.No. N-11013/304/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gopal Dass Kardam, **Advocate**
Sh. Om Prakash
H.No.921, Ram Singh Pura Rewari, Tehsil & Distt.
Rewari Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 304

F.No. N-11013/305/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh Kumar, **Advocate**
Sh. Partap Singh
VPO Sandal Kalan Distt. Sonapat Haryana-
131001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 305

F.No. N-11013/306/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Satbir Singh, **Advocate**
Sh. Pirthi Singh
H.No.1237/5, Uttam Vihar, Near Azadgarh,
Rohtak Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 306

F.No. N-11013/307/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Punita Sharma, **Advocate**
Sh. Jyoti Prashad Sharma
VPO Dhatrath Tehsil Safidon Distt,Jind Haryana-
126112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 307

F.No. N-11013/308/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Krishan Kumar, **Advocate**
Sh. Shanker Lal
Village Patikara Post Office Narnaul tehsil
Narnaul Dist.Mohindergarh Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 308

F.No. N-11013/309/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Surender Singh Dhillon, **Advocate**
Sh. Kanwar Singh
H.No.185 Sector-1 Huda narnaul tehsil Narnaul
Distt.Mohindergarh Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 309

F.No. N-11013/310/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Charanjeet Singh walia, **Advocate**
Sh. Sukhdeep Singh Walia
Opp.PNB, VPO Fatehpur Distt.kaithal haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 310

F.No. N-11013/311/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Amit Sudershan, **Advocate**
Sh. Sudershan Chaudhary
H.No.345, Sector-20, HUDA Kaithal Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 311

F.No. N-11013/312/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Deepak Mittal, **Advocate**
Sh. Lt.Sh.Jagan Nath Mittal
H.No.38-B, Aggarsain Colony Assandh Road
Panipat Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 312

F.No. N-11013/313/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jitender Singh Pannu, **Advocate**
Sh. Lt.Sh.H.S.Pannu
355, Sector-21, Opp.Devi Lal Stadium
Panchkula Punjab-134109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.2015 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 313

F.No. N-11013/314/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dinesh Roy Tantia, **Advocate**
Sh. Ram Dev Roy
H.No.15/505 Bhagat Singh Colony Barnala Road
Sisra Haryana-125055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 314

F.No. N-11013/315/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikas Yadav, **Advocate**
Sh. Rattan Singh Yadav
Village & Post Office Bacchod Tehsil Narnaul
Distt.Mohindergarh Haryana-123021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 315

F.No. N-11013/316/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Manish Yogi, **Advocate**
Sh. Dev Raj Yadav
Village Balaha Kalan tehsil Narnaul
Distt.Mohindergarh Haryana-123001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 316

F.No. N-11013/317/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikas, **Advocate**
Sh. Rameshwar Dass
H.no.28-E, Street No.10, Jawahar Nagar Hisar
Tehsil & Distt.Hisar Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 317

F.No. N-11013/318/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ramesh Chand, **Advocate**
Sh. Lt.Sh. Sohan Singh
H.No.236P, Sector-8, Urban Estate Ambala City
Distt Haryana-134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 318

F.No. N-11013/319/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rafik Ahmed, **Advocate**
Sh. Nasru Khan
VPO Rooprakha, tehsil Hathin Distt.Palwal
Haryana-121103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 319

F.No. N-11013/320/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sushil Kumar, **Advocate**
Sh. Inder Sein
H.no.520/24, Main Bazar, Krishan Pura Panipat
Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 320

F.No. N-11013/321/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Girish Kumar Raghava, **Advocate**
Sh. Amar Singh Raghava
H.No.291 Preet Vihar Near Dev Health Club Old
Housing Board Colony Rohtak Haryana-124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 321

F.No. N-11013/322/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Karam Singh, **Advocate**
Sh. Suraj Bhan
Chamber No.1, Lawyer's Chamber Distt.Court
Kurukshetra-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 322

F.No. N-11013/323/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Brij Lal Yadav, **Advocate**
Sh. Birpal Yadav
VPO Bhushan Kalan tehsil Narnaul
Distt.Mohindergarh Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 323

F.No. N-11013/324/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikas Aggarwal, **Advocate**
Sh. Kanwar Sain Aggarwal
H.No.5063/A, Kaseera Bazar, Ambala Cantt
Haryana-133001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 324

F.No. N-11013/325/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Bhagat Singh, **Advocate**
Sh. Om Prakash
Vill. Phulwari Po.Asawata tehsil & Distt.Palwal
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 325

F.No. N-11013/326/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Pradeep Kumar, **Advocate**
Sh. Phool Chand
VPO Bilaspur Tehsil Bilaspur Distt.Yamunanagar
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 326

F.No. N-11013/327/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vivek Sachdeva, **Advocate**
Sh. Hans Raj Sachdeva
H.No.803/11, Sharda Nagar Manav Chowk,
Ambala City Distt.Amabala Haryana-134003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 327

F.No. N-11013/328/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Parshotam Singh, **Advocate**
Sh. Bir Singh
VPO Siwanamal Tehsil & Ps. Safidon Distt.Jind
Haryana-126112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 328

F.No. N-11013/329/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mr.Anjana, **Advocate**
Sh. Surinder Singh
H.No.1179/14, Mahavir Colony, Rohtak
Haryana-124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 329

F.No. N-11013/330/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ram Niwas Rathee, **Advocate**
Sh. Harke Ram
Village Opp. Banquet Hall Gohana Road Meham
Tehsil Meham Distt.Rohtak Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 330

F.No. N-11013/331/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dinesh Kumar, **Advocate**
Sh. Abhey Singh
H.No.54, Rajeev Nagar, Nr.Leo Chowk Rewari
Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 331

F.No. N-11013/332/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Deepak Saini, **Advocate**
Sh. Om Prakash Saini
H.No.7625/1C, Dharuhera Chungi, Nr. Rao
Narbir Singh Ki Kothi Kalaka Road, Rewari
Haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 332

F.No. N-11013/333/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sant Kumar, **Advocate**
Sh. Zile Singh
H.No.663/20, Prem Nagar Rohtak Haryana-
124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 333

F.No. N-11013/334/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rishi Pal, **Advocate**
Sh. Partap Singh
H.No.1912A/18, Kanheli Road Green Park
Rohtak Haryana-124001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 334

F.No. N-11013/335/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gopal Krishan, **Advocate**
Sh. Babu Lal
H.No.383, Mohalla New Vikash Nagar Kalaka
Road, Rewari Tehsil & Distt.Rewari Haryana-
123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 335

F.No. N-11013/336/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Suresh Kumar, **Advocate**
Sh. Lekhraj
Vill.Bassdalla Tehsil Punhana Distt.Mewat
Haryana-122508

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 336

F.No. N-11013/337/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sidhartha Sharma, **Advocate**
Sh. Uggar Sain
W.No.2, Near Purani Mandi Safidon Distt.Jind
Haryana-126112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 337

F.No. N-11013/338/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mrs.Samta Arora, **Advocate**
Sh. Dalip Kumar
H.No.887, Sector-4 Panchkula Haryana-134112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 338

F.No. N-11013/339/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Col.Amarpreet Singh Chahal Retd., **Advocate**
Sh. Mohinder Singh Chahal
Col.APS Chahal H.No.216, Sector-6, Panchkula
Haryana-134109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 339

F.No. N-11013/340/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms.Veera Satija, **Advocate**
Sh. Kora Ram
H.No.1821, Railway Road Bawal Tehsil Bawal
Distt.Rewari Haryana-123501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 340

F.No. N-11013/341/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sushil Kumar, **Advocate**
Sh. Roshan Lal
Near Dagh Yan Gali Hallu Bazar Bhiwani
Haryana-127021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 341

F.No. N-11013/342/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mrs.Bharti, **Advocate**
Sh. Sanjay Arora
H.No.3126/239/9A, Kamla Nagar Konsiwas
Road Rewari Tehsil & Distt.Rewari Haryana-
123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 342

F.No. N-11013/343/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Gurmit Singh Ahluwalia, **Advocate**
Sh. Pritam Singh
VPO Thankurpura Tehsil Barara Distt.Ambala
Haryana-133203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 343

F.No. N-11013/344/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Mahavir Singh Dhariwal, **Advocate**
Sh. Attar Singh Dhariwal
VPO Jaurasi Tehsil Tauru Distt.Mewar Nuh
Haryana-122105

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 344

F.No. N-11013/345/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms.Jyoti Chaudhary, **Advocate**
Sh. R.S.Chaudhary
H.No.146, Kirti Nagar Jharsa Road Gurgaon
Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 345

F.No. N-11013/346/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Suraj Pal Singh, **Advocate**
Sh. Lt.SH.Kallu Ram
H.No.245, Sector-1, Urban Estate, Ambala City
Distt.Ambala Haryana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 346

F.No. N-11013/347/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Arun Singh Yadav, **Advocate**
Sh. Dharam Pal Singh Yadav
Village Mandi & Tehsil Narnaul Distt.
Mohindergarh Haryana-123021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 347

F.No. N-11013/348/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sanjeev Kumar Yadav, **Advocate**
Sh. Prakash Singh Yadav
Village Gangaicha Ahir, Tehsil & Distt.Rewari
haryana-123401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 348

F.No. N-11013/349/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ravinder, **Advocate**
Sh. Ram Singh
VPO Bhodia Khera Tehsil & Distt. Fatehabad
Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 349

F.No. N-11013/350/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Narendra Kumar, **Advocate**
Sh. Hazari lal
Village Amarpur Jorasi Tehsil Narnaul
Distt.Mohindergarh Haryana-123021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 350

F.No. N-11013/351/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Dharam Pal, **Advocate**
Sh. Bharat Singh
VPO Kunjpura Tehsil & Distt. Karnal Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 351

F.No. N-11013/352/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms.Nisha Rani, **Advocate**
Sh. Rajinder Kumar
H.No.603-A,6th Floor, GH 10, Sector-24
Panchkula Haryana-134116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 352

F.No. N-11013/353/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Sandeep Kumar, **Advocate**
Sh. Raghbir Singh Sharma
H.No.276, Defence Colony Hisar Haryana-
125001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 353

F.No. N-11013/354/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Manoj Kumar, **Advocate**
Sh. Inder Singh
H.No.231, Latid Garden, Assandh Road Panipat
Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 354

F.No. N-11013/355/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms.Suman Ahlawat, **Advocate**
Sh. Daya Nand
H.No.3058, Block-C, Urban Estate Jind Haryana

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 355

F.No. N-11013/356/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Ms.Shalini Gupta, **Advocate**
Sh. Shiv Kumar Gupta
W.No.9, Sita Shyam Colony Opp. Hotel Mid
Town Safidon tehsil Safidon Distt.Jind Haryana-
126112

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 356

F.No. N-11013/357/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vikas Lohan, **Advocate**
Sh. Dilbag Singh
Village Narnaund Distt.Hisar Haryana-125039

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 357

F.No. N-11013/358/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Rajesh, **Advocate**
Sh. Ranbir Singh
Gurudwara Colony Rohtak Road Distt.Jind
Haryana-126102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 358

F.No. N-11013/359/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Balraj, **Advocate**
Sh. Inder Singh
H.No.100, Garden Assandh Road Panipat
Haryana-132103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 359

F.No. N-11013/360/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Jagdish Chand Yadav, **Advocate**
Sh. Bhagwan Dass
H.No.280, Ward No.7, Punjabi Dharmasal Road,
Near Bus Stand Sohna Distt.Gurgaon Haryana-
122103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 360

F.No. N-11013/361/2016-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
ShastriBhavan, New Delhi-110001
Dated: the 09th May, 2016

To

Sh./Ms. Vinod Kumar, **Advocate**
Sh. Ramesh Chander
158 S, Kawari Park Model Town Hisar Haryana-
125005

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY